

**Postal and Public Call Office Facilities  
In Rural Areas of Orissa**

234. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to diversify and extend postal facilities in the remote rural areas of Orissa State;

(b) whether in spite of public demand for a long time, the opening of Branch Post Offices at Barunia (Barchana Block) Pubasahi (Dasarathpur Block) and providing PCO facility at Bidyadharpur Branch Post Office (under Dhanmandal Sub Office) have not been done; and

(c) if so, the time by which a decision will be taken in this regard?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) Proposals for opening of Branch Post Office at Barunia (Barchana Block) and Pubasahi (Dasarathpur Block) are under examination.

The case for providing PCO facility at Bidyadharpur Branch Post Office (under Dhanmandal Sub Office) has been examined and it was found that the provision of facility on subsidised basis at the above Post Office is not justified as per the existing policy of the Department of Telecommunications.

(c) Proposals for opening of Post Offices will be finalised in due course.

**Arrest of 'Fugitives from Law' in  
Pakistan**

235. SHRI P CHIDAMBARAM: Will

the Minister of HOME AFFAIRS be pleased to state:

(a) whether the question of apprehending and repatriating "fugitives from law" is under discussion between the CBI of India and FIA of Pakistan;

(b) if so, the details thereof; and

(c) the response of Government of Pakistan in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.

(b) and (c). In the third round of India-Pakistan Home/Interior Secretary level talks held in Islamabad in May, 89, a decision was taken for cooperative arrangements between FIA of Pakistan and CBI of India on apprehending and repatriating 'fugitives from Law'. In pursuance of this decision, a meeting has been held between FIA and CBI in August 89 and decisions relating to strengthening of the communication facility between the two agencies, arriving at a connotation of the phrase 'fugitives from law', preparation and adoption of a format for exchange of information and submission of names of 'fugitive from law' to each other and follow up were taken.

Both FIA and CBI agreed that information relating to 'fugitives from law' furnished in the agreed format will be acted upon promptly and steps taken for handing over of such 'fugitives from law' in the manner indicated at the Islamabad Talks of May, 1989.

**Proposal to Allow Free Travel to  
Students by Delhi Transport Corporation**

236. SHRI MADHAVRAO SCINDIA: Will the Minister of SURFACE TRANSPORT be pleased to state: